Notification of the Ministry of Information and Broadcasting

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI MANISH TEWARI): Sir, I beg to lay on the Table, under sub-section (3) of Section 22 of the Cable Television Network (Regulation) Act, 1995, a copy (in English and Hindi) of the Ministry of Information and Broadcasting Notification No. S.O. 2693 (E), dated the 6th September, 2013, specifying the names of channels to be re-transmitted by the cable operators in their cable services and the manner of reception and re-transmission of such channels. [Placed in Library. See No. L.T. 10529/15/14]

Notifications of the Ministry of Home Affairs

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPALLY RAMACHANDRAN): I beg to lay on the Table, under subsection (2) of Section 148 of the Delhi Police Act, 1978, a copy each (in English and Hindi) of the following Notifications of the Ministry of Home Affairs:—

- (1) No. 13/17/2002/HP-I /Estt./3445 3448, dated the 24th September, 2013, publishing the Delhi Police (Appointment and Recruitment) (Amendment) Rules, 2013.
- (2) No. F. 13/3/2004/HP-I /Estt./3449 3452, dated the 24th September, 2013, publishing the Delhi Police (Appointment and Recruitment) (Amendment) Rules, 2013.
- (3) F. No. 13/38/2009/HP-I /Estt./3522 3525, dated the 22nd October, 2013, publishing the Delhi Police (Appointment and Recruitment) (Amendment) Rules, 2013. [Placed in Library. See No. L.T. 10675/15/14]

Reports and Accounts (2012-13) of various councils and related papers

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI RAJIV SHUKLA): Sir, on behalf of Shrimati Panabaka Lakshmi, I beg to lay on the Table, a copy each (in English and Hindi) of the following papers:—

 (i) (a) Fifty-ninth Annual Report and Accounts of the Cotton Textiles Export Promotion Council (Texprocil), Mumbai, for the year 2012-13, together with the Auditor's Report on the Accounts.